

Correspondence Course

1272. { Shrimati Maimoona Sultan:
Shri Chuni Lal:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 947 on the 25th August, 1961 and state:

(a) whether the Expert Committee appointed to work out the details of the Correspondence Courses Scheme has since submitted its report;

(b) if so, what are their main recommendations; and

(c) what are the Government's decisions thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Not yet.

(b) and (c). Does not arise.

दिल्ली में मकानों की कमी का सर्वेक्षण

१२७३. श्री जलराज मधोक : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में मकानों की कमी का पता लगाने के लिए कोई सर्वेक्षण किया है ;

(ख) यदि हां, तो उसका व्योरा क्या है ; और

(ग) यदि नहीं, तो सरकार का निकट भविष्य में इस प्रकार का सर्वेक्षण करवाने का विचार है जिसे आवास समस्या को सृलक्षाने में सहायता मिल सके ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) मास्टर प्लान के प्रारूप में दिल्ली की मकानों की कमी का सामान्य अनुमान दे दिया गया है ।

(ख) अस्थायी अनुमान के आधार पर दिल्ली में इस समय लगभग १,४०,००० मकानों की कमी है ।

(ग) प्रश्न ही नहीं उठता ।

Grant to Kerala University

1274. **Shri Kodiyam:** Will the Minister of Education be pleased to state:

(a) whether the Kerala Government have requested the Centre to increase the financial grant now being given to the Kerala University;

(b) if so, the action taken thereon; and

(c) what was the total amount given to the Kerala University during the Second Five Year Plan by way of grant?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) 59,28,509.73 nP.

Indian Air Violation by a Fighter Aircraft

1275. **Shri M. B. Thakore:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that on the 16th and 17th October, 1961 between 8.45 A.M. and 9 A.M. a sound of a fighter aircraft was heard in North Mehsana District of Gujarat State on Pakistan border and the aircraft was not visible to naked eyes in the clear sky;

(b) if so, the details thereof; and

(c) if not, whether Government would enquire into this incident?

The Minister of Defence (Shri Krishna Menon): (a) to (c). Government have no such information and received no report of sounds heard. Government cannot therefore inquire into this but will have regard to the alleged occurrence and make some enquiries in the best way possible.

Bhilai Steel Plant

1276. **Shri Aurobindo Ghosal:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a huge stock of rails has been lying piled up in the Bhilai Steel Factory; and

(b) if so, the reasons therefor?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). At times the stocks accumulate due to somewhat irregular supply of wagons. Accordingly some stocks had accumulated in October which have been mostly cleared by the end of November.

Allocations for Primary Education

1277. { **Shri Pahadia:**
Shri N. M. Deb:
Shri Warrior:

Will the Minister of Education be pleased to state:

(a) whether the Council for Elementary Education has recommended increase in the amount allotted for Third Plan for primary education.

(b) whether it has also expressed grave concern about shortage of teachers; and

(c) if so, what is the Government's reaction to these recommendations?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is under consideration at present.

Lawn Tennis Association

1278. **Shri Tangamani:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Lawn Tennis Association has been receiving regularly for some years, from the All England Lawn Tennis and Croquet Club, a considerable sum of money in sterling towards the expenses of the players on a "pro rata" basis;

(b) if so, whether Government are aware of the use made of this sum by the Lawn Tennis Association; and

(c) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). Necessary information is being collected and will be placed on the Table of the House in due course.

Indian Participants at Wimbledon

1279. **Shri Tangamani:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the foreign exchange was made available to Indian participants (lawn tennis) at Wimbledon two days after the start of Wimbledon;

(b) whether it is a fact that the foreign exchange was sanctioned to Lawn Tennis Association much in advance of the team's departure;

(c) if so, the amount sanctioned; and

(d) the amount given to each individual of the team?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Yes, Sir. The Exchange Release order was sent to the Association on 17th May, 1961.

(c) £345/-. Besides, the Association received an amount of £350 from the Wimbledon authorities.

(d) (1) Krishnan	£ 100
(2) Mukerjee	£ 60
(3) Akhtar Ali	£ 60
(4) Premjit Lal	£ 60
(5) Naresh Kumar	£ 50
(6) Narender Nath	£ 50

Kerbside Pumps in Kerala

1280. **Shri P. G. Deb:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Kerbside pumps have been installed by Indian Oil Company in Kerala; and

(b) if so, the amount spent in the matter?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b).